GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1843 TO BE ANSWERED ON 27.07.2017

NATIONAL SOCIAL ASSISTANCE PROGRAMME

1843. DR. KRISHAN PRATAP:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is implementing the National Social Assistance Programme (NSAP) through various schemes so that various categories in society including the differently abled are able to get social assistance and if so, the details thereof;
- (b) the number of differently abled persons covered under the said programme, State/UT- wise and Scheme-wise;
- (c) the amount of funds disbursed thereunder during each of the last three years and the current year, Year-wise and State/UT-wise;
- (d) the norms for selection of differently abled persons for grant of benefits under the said programme;
- (e) whether the Government proposes to lower the eligibility criteria from 80 percent disability to 10 percent disability and if so, the details thereof; and
- (f) the number of persons likely to be benefited thereby?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) : Under National Social Assistance Programme(NSAP) following five welfare components are being administered: a) Old Age Pension, b) Widow Pension, c) Disability Pension, d) Family Benefit Scheme and e) Annapurna Scheme.

In respect of first three schemes targeted beneficiaries are provided with monthly financial assistance ranging between Rs.200-500 as the case may be. Under National Family Benefit scheme below poverty line (BPL) households are entitled to a one-time lump-sum amount of money to the tune of Rs.20,000/- on the death of primary breadwinner aged between 18 and 59 years whereas under Annapurna scheme, 10KG of food grain per month is provided free of cost to those senior citizens which are otherwise eligible but are not receiving the old age pension.

- (b) & (c): State/UT-wise details of beneficiaries covered and funds released under the disability pension scheme during last three years and current year are at **Annexure.**
- (d): Disability pension is provided to the persons belonging to below poverty line (BPL) household and suffering from multiple or severe disability (Classified as 80% and above). The schemes under NSAP are implemented by the States/UTs. Identification of beneficiaries, sanction and disbursement of benefit under schemes of NSAP is done by the respective States/UTs.
- (e) & (f): No Madam, at present there is no proposal to lower the eligibility criteria from 80 percent disability to 10 percent disability under schemes of NSAP.

National Social Assistance Programme(NSAP)

Annexure referred in reply to Lok Sabha Unstarred Question No.1843 for reply on 27-7-2017 Details of benficiaries covered and funds released under the disability pension scheme during last three years and current year

		2014-2015		2015-2016		2016-2017		2017-2018	
Sl. No.	States/UTs	Release	No. of Beneficiaries covered	Release	No. of Beneficiaries covered	Release	No. of Beneficiaries covered	Release	Estimated No. of Beneficiaries
		(Rs. In lakh)		(Rs. In lakh)		(Rs. In lakh)		(Rs. In lakh)	
1	Andhra Pradesh	1297.24	24413	801.84	24413	1357.85	24413	452.62	24413
2	Bihar	3508.41	50641	3097.23	56894	7392.07	98627	D.N.R	126156
3	Chhattisgarh	1056.78	32085	942.46	32085	1560.21	34334	D.N.R	32085
4	Goa	0.00	NR	0.00	NR	0.00	NR	D.N.R	468
5	Gujarat	932.67	5574	412.77	6445	0.00	6823	D.N.R	33537
6	Haryana	467.31	11537	369.67	11537	641.70	11537	213.89	11537
7	Himachal Pradesh	86.91	599	39.41	809	23.21	851	D.N.R	3125
8	J & K								
		93.09	NR	65.25	2789	102.38	NR 20012	D.N.R	2789
9	Jharkhand	870.06	17535	587.18	31286	0.00	20013	D.N.R	31286
10	Karnataka	1213.59	43639	1212.30	43639	2021.24	43569	807.77	43639
11	Kerala	832.50	286449	832.49	NR	554.99	NR	D.N.R	29935
12	Madhya Pradesh	4308.81	94969	5095.25	103596	1852.59	99924	1144.59	99924
13	Maharashtra	3170.34	6337	1134.89	6425	0.00	7070	D.N.R	50000
14	Odisha	3081.96	90754	2936.28	90243	2724.64	74515	901.32	90754
15	Punjab	180.00	NR	120.26	NR	60.26	NR	D.N.R	6473
16	Rajasthan	1581.12	22681	941.39	36294	0.00	17049	D.N.R	56854
17	Tamilnadu	2402.78	62561	1954.48	58559	1149.91	57238	D.N.R	79316
18	Telangana	499.16	17448	573.07	17448	970.46	17448	323.49	17448
19	Uttar Pradesh	5084.31	107682	3085.23	136730	2791.38	116731	1395.68	182823
20	Uttarakhand	400.08	4249	219.92	3294	0.00	3671	D.N.R	14386
21	West Bengal	2412.49	86750	3053.41	63229	2335.90	66864	D.N.R	86750
NE States									
22	Arunachal Pradesh	50.13	NR	0.00	1953	23.81	NR	D.N.R	1284
23	Assam	526.05	18916	876.75	18916	426.67	18916	D.N.R	18916
24	Manipur	37.29	NR	0.00	NR	18.67	NR	D.N.R	1007
25	Meghalaya	40.89	969	49.57	969	41.88	969	D.N.R	969
26	Mizoram	20.64	400	21.72	400	14.84	400	D.N.R	400
27	Nagaland	32.04	960	17.41	623	23.10	623	D.N.R	960
28	Sikkim	27.24	743	12.29	817	24.58	690	D.N.R	817
29	Tripura	89.25	2144	109.25	NR	79.50	NR	D.N.R	2144
UTs	Sub Total	34303.14	990035	28561.77	749393	26191.84	722275	5239.36	1050195
30	A&N Islands	0.00	NR	0.00	NR	0.00	NR	D.N.R	301
31	Chandigarh	0.00	NR	7.56	102	0.00	NR	D.N.R	204
32	D&N Haveli	0.00	NR	0.00	NR	0.00	NR	D.N.R	254
33	Daman & Diu	0.00	NR	0.00	NR	0.00	NR	D.N.R	66
34	NCT Delhi	175.80	6321	234.38	6321	234.38	6321	D.N.R	6321
35	Lakshadweep	0.00	NR	0.00	NR	0.00	NR	D.N.R	51
36	Puducherry	35.01	NR	0.00	NR	0.00	NR	D.N.R	1259
	Sub Total	210.81	39482	241.94	6423	234.38	6321	0.00	8456
	GRAND TOTAL	34513.95	1087361	28803.71	755816	26426.22	728596	5239.36	1058651

NR : Not Reported

D.N.R- Detailed claims has not been received from respective States/UTS